

115  
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No.424/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Mamthora Lens Technology (P) Ltd	
Under Section		2 (41)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *CS RUDRA NARAYAN PAUL* *PETITIONER*  
*PRACTICING COMPANY SECRETARY* *COMPANY* *18/12/2017*

**ORDER**

Ld. Counsel for the petitioner is present.

Heard. Admit.

Issue notice on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal for filing their detail paragraphwise reply within 30 days from the date of service with a copy in advance to the petitioner. Petitioner is directed to serve a copy of the petition along with this order on the Central Government, through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List it on 20/02/2018.

COMMITTEE FOR WOMEN AFFAIRS  
HOD

Urgent certified copy of the order be issued to the petitioner, if applied for, upon compliance of all requisite formalities.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)